

ITEM NO.47

COURT NO.9

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).5059-5060/2012  
(From the judgement and order dated 08/04/2010 in CRLA No.406/1995, dated  
30/04/2010 in CRLA No.406/1995, of The HIGH COURT OF H.P AT SHIMLA)

BHARAT BHUSHAN

Petitioner(s)

VERSUS

STATE OF H.P.

Respondent(s)

(With appln(s) for c/delay in filing SLP and bail and office report)

Date: 08/03/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Milind Kumar,Adv. (AC)

For Respondent(s) Mr. Suryanaryana Singh,AAG  
Ms. Pragati Neekhara,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List after two weeks.

| (N.K. GOEL)  
| COURT MASTER

| | (SNEH LATA SHARMA)  
| | COURT MASTER

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